

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. No. 1556 of 1994

New Delhi, this the 16th day of August, 1994.

Hon'ble Mr Justice S.K.Dhaon, Acting Chairman.
Hon'ble Mr B.N.Dhoundiyal, Member(A)

Shri Nanak Chand S/o late Shri Duli Chand
R&O F-18, East Vind Nagar,
Delhi.

* * * * * Applicant.

(none appeared)

vs.

Commission of Police
Police Headquarters,
New Delhi.

* * * * * Respondent.

(none appeared).

Order(Oral)

Justice S.K.Dhaon, Acting Chairman

In pursuance of our order dated
4.8.1994, a copy of charge-sheet has not been
filed and also no one has appeared on behalf
of the applicant. ^{Even in the record book} The O.A. is rejected!

/sds/

(B.N.Dhoundiyal)
Member(A)

(S.K.Dhaon)
Acting Chairman.